## **Declaration or Assets and Liabilities**

7090 (FM67)		Year2023
9040	I, Sushila Kumari son/daughter/wife of Sri U	ma Shankar Das
BV.	aged	
यो यामीब कुलब-1	service and presently working as Office Attendent, Bihar Legislative	Assembly, Patna
Youju	given herein below the details of the assets (immovable, movable, bank bala	ance, etc.) or myself, my
02.02.23	spouse and dependants*:	

## Details of movable assets A

(Assets in joint name indicating the extent of joint ownership will also have to be given)

	I. Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-
(i	) Cash	Rs 2000/-	Nil	Nil	Nil	Nil
(ii	Deposits in Banks, Financia Institutions And Non-Banking Financial Companies	(1) Rs 4,50,000/- in	Nil	Nil	Nil	Nil
(iii)	Bonds, Debentures and shares in Companies	Nil	Nil	Nil	Nil	Nil
(iv)	institutions, NSS, Postal Savings, LIC Policies, etc	Nil	Nil	Nil	Nil	Nil
v)	Motor Vehicles (details of make, etc.)	Nil	Nil	Nil	Nil	Nil
vi)	Jewellery (give details of weight and value)	Gold 10 gm (Approx)	Nil .	Nil	Nil	Nil
	Other assets, such as values of claims / interests	Nil	Nil	Nil	Nil	Nil

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

Dependant here means a person substantially dependent on the income of the appropriate of employee.

## B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

SI No		Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
v)	Other (such as interest in property)	Share in HUF (ANCESTRAL)	Nil	Nil	Nil	Nil

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 31-12-2022
(a)	(i) Loans from Banks	Nil	Nil
	(ii) Loans from financial institutions	Nil	Nil
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	NiI
	(c) dues to departments dealing with supply of electricity	Nil	Nil

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	(d) dues to departments dealing with telephones	Nil	Nil	
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	NiI	Nil	
	(f) Other dues, if any	Nil	Nil	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Nil Assesment year 2022-23 PAN No DSIPK4479N	Nil	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	Nil	Nil	
	(iii) Sales Tax [ Only in case of proprietary business]	Nil	Nil	
	(iv) Property Tax	Nil ·	Nil	

C Personal Detail		
GPF/CPF/PRAN No.	:-	PRAN No - 110175365675
Gender	:-	F (M/F)
Date of Birth	;-	2 0 0 1 1 9 9 3 (DD/MM/YYYY)
Class/Group	:-	C (A/B/C)
Cadre	:-	OFFICE ATTENDENT
		(Full Name e.g. B.A.S Bihar Administrative Service,
		B.S.S.:- Bihar Secretariat Service etc.)
Home District	:-	Aurangabad
I hanaby daalam 4h	- (1 )	

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: रीशाली कुमारी

Name of Employee: Sushila Kumari

Designation: Office Attendent,

Department: Bihar Legislative Assembly, Patna

Note:

Place: Patna

Date: 01/02/2023

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

मुशीला कुमारी 1/02/2023